

**National Policy on Wages, Income and Prices**

@\*290, SHRI SANTOSH KUMAR SAHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to formulate a national policy on wages, income and prices; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) Government has not taken a view on the wide range of issues relating to the formulation of national policy on wages, incomes and prices. However, these issues are expected to come up for consideration in the course of the formulation of the next Five Year Plan.

**भोपाल टैक्सटाईल मिल्स लिमिटेड**

\*291. श्री प्यारेलाल खंडेलवाल: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) न्यू भोपाल टैक्सटाईल मिल्स लिमिटेड में कितने श्रमिक कार्यरत हैं और मार्च, 1980 तक कम्पनी द्वारा उन में से कितने श्रमिकों को आवास दिये जा चुके हैं;

(ख) क्या कर्मचारियों ने उक्त कम्पनी की खाली भूमि पर अतिक्रमण कर लिया है यदि हां, तो उसका ब्यौरा क्या है; और

(ग) क्या उक्त भूमि पर क्वार्टर बनाने का कोई प्रस्ताव सरकार के विचाराधीन है?

@Previously Starred Question 150 transferred from the 1st August, 1980.

†[Bhopal Textile Mills Ltd.

\*291. SHRI PYARELAL KHANDELWAL: Will the Minister of COMMERCE be pleased to state:

(a) what is the number of persons working in the New Bhopal Textile Mills Limited and how many of them have been provided accommodation by the company till March, 1980;

(b) whether the employees have encroached upon the land lying vacant belonging to the said company, if so, what are the details thereof; and

(c) whether there is any proposal under Government's consideration for the construction of quarters etc. on the said land?

वाणिज्य और इस्पात तथा खान मंत्री (श्री प्रणब मुकर्जी): (क) मिल में 2421 व्यक्ति कार्यरत हैं और मिल द्वारा मार्च, 1980 तक 65 व्यक्तियों को आवास प्रदान किया जा चुका है।

(ख) जो हां। 132 मिल-कर्मचारियों और बाहर के 20 व्यक्तियों ने मिल को 0.21 एकड़ खाली भूमि पर अतिक्रमण कर लिया है।

(ग) आवास तथा शहरी विकास निगम की सहायता से उपलब्ध खाली भूमि पर 120 क्वार्टरों के निर्माण का एक प्रस्ताव राष्ट्रीय स्तर निगम (मध्य प्रदेश) लि० के विचाराधीन है।

†THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) 2421 persons are working in the Mill and 65 persons have been provided accommodation by the Mill till March, 1980.

(b) Yes, Sir. 132 mill employees and 20 outsiders have encroached upon the mill's vacant land measuring 0.21 acres.

†[ ] English translation.

(c) A proposal to construct 120 quarters on the available vacant land with the assistance of the Housing and Urban Development Corporation is under the consideration of the National Textile Corporation (Madhya Pradesh) Ltd.]

#### Mineral based industries in Orissa

\*292. SHRI PATITPABAN PRADHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the proposals regarding various mineral based industries submitted by the Government of Orissa since 1977; and

(b) what action has been taken so far in this regard till date?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Since 1977, six proposals have been received in the Ministry of Steel and Mines for mineral-based industries in Orissa. Details of these proposals and action taken thereon are indicated in the Statement laid on the Table of the House.

#### Statement

#### Mineral Based Industries in Orissa

(i) M/s. Industrial Promotion and Investment Corporation of Orissa Ltd. had submitted an application on 26-3-77 for the manufacture of sponge iron for an annual capacity of 3,00,000 tonnes. A letter of Intent was granted to M/s. IPICOL on 5-10-77 which was subsequently converted into an Industrial Licence on 28-6-79. The Industrial Licence is now valid 37-6-81.

(ii) M/s. IPICOL had submitted another application for an Industrial Licence on 19-1-80 for manufacture of sponge iron for an annual capacity of 90,000 tonnes. The application has been rejected *prima facie* on the ground that M/s. IPICOL still have an unimplemented capacity of 1,50,000

(1.5 lakh) tonnes per annum out of the Licence referred to in (i) above.

(iii) M/s. IPICOL have also submitted an application on 4-4-78 for manufacture of Ferro Vanadium and Low Phosphorus Pig Iron. A letter of Intent has been issued to M/s. IPICOL for manufacture of 480 tonnes of Ferro Vanadium and 48,000 tonnes per annum of low Phosphorus Pig Iron. The validity of the letter of Intent has been extended upto 29-12-80.

(iv) M/s. Industrial Development Corporation of Orissa Ltd. (IDCOL) have submitted an application on 3-12-79 for an Industrial Licence for the manufacture of High Carbon Ferro Chrome and Ferro Silicon on 3-12-79 for an annual capacity of 25,000 tonnes per annum. The application has been rejected *prima facie* on 18-4-80 on the ground that there is no scope for creation of additional capacity, as adequate capacity has already been created.

(v) M/s. Orissa Mining Corporation have submitted an application for manufacture of High Carbon Ferro Chrome/Charge Chrome for an annual capacity of 50,000 tonnes per annum on 24-12-77. They have been granted a Letter of Intent on 26-5-79 for manufacture of 50,000 tonnes per annum of Charge Chrome. The validity of the Letter of Intent has now been extended upto 25-4-81.

(vi) M/s. Navin Udyog Private Ltd. submitted an application in May, 1978 for grant of an Industrial Licence for setting up a 3,000 tonnes per annum magnesium plant in Orissa. The applicant required foreign collaboration for manufacture of magnesium. The State Government recommended the application. The Licensing Committee rejected the application on the ground that there is no scope for licensing additional capacity and export-oriented power intensive project.